National Company Law Tribunal Allahabad Bench

CPNO. 163/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 17.11.2017**

NAME OF THE COMPANY: Daimles Financial Sequices Put Ltd Vs. Complies

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of ISB code of 2016

SI. NO.

Representation

<u>Signature</u>

1.5 Morid Courson Advocate Petissoner Moril

2.

CP NO.163/ALD/2017

None for the petitioner. The present petition is filed as a fresh case under Section 7 of the I & B Code, 2016.

The registry is directed to make scrutiny of the case and to issue a formal notice to the Corporate Debtor Company. The petitioner is also directed to serve a copy of the present petition to the Corporate Debtor Company.

The matter to be listed on 1st December, 2017.

Later on

Sh. Mohit Gautam, Advocate appeared before the court on behalf of the petitioner.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)